Central Administrative Tribunal Principal Bench

CP No.278/2017 in OA No.2688/2016 WITH CP No.428/2017 in OA No.3040/2016 CP No.447/2017 in OA No.1347/2016 & CP No.504/2017 in OA No.3180/2016

New Delhi, this the 10th day of November, 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

CP. No.278/2017in OA No.2688/2016

- 1. Vinay Kumar, S/o Sh. Raj Kumar (Roll No. 69004697) R/o H. No. 225, VPO Taj Pur Kalan, Delhi-110036.
- Gaurav Sharma, S/o Sh. Chamn Lal Sharma, (Roll No 69005181)
 Aged about 27 years,
 R/o Gali No-5, H.No. 1/10447 Mohan Park, Naveen Shahdara, Delhi-110032.
- 3. Monika Sharma d/o Late Sh. Rajpal Sharma, (Roll No. 69004709),
 Aged 27 years, R/o B-49, Shyam Vihar,
 Phase-I, Street No 05, Near Banwari Lal
 Shopping Complex, Dinpur Najafgarh,
 New Delhi-110043. ... Applicants

(By Advocate: Sh. Ajesh Luthra)

Versus

- Dr. M.M. Kutty, Chief Secretary Govt. of NCT of Delhi, A-Wing, 5th Floor Delhi Secretariat, I.P. Estate, New Delhi.
- 2. Sh. Rajesh Arora, Secretary,
 Delhi Subordinate Service Selection Board,
 Govt. of NCT of Delhi,
 FC-18, Institutional Area, Karkardooma,
 Delhi-110092.

3. Smt. Saumya Gupta, Secretary, Directorate of Education, Old Sectt. Govt. of NCT of Delhi, Delhi-110054.

....Respondents

(By Advocate: Ms. Rashmi Chopra)

CP No.428/2017 in OA No.3040/2016

Ms. Akansha Kumari D/o Dharam Dev Singh Aged about 30 years R/o H.No. 780/1, Puran Nagar, Gali No.1 Palam, New Delhi-110045.

.. Applicant

(By Advocate: Shri B.K. Barera)

Vs.

- Smt. Punya Salila Srivastava, Secretary Directorate of Education Govt. of NCT of Delhi & Anr.
- 2. Sh. Rajinder Kumar, The Secretary/Chairman
 Delhi Subordinate Service Selection Board
 Govt. of NCT of Delhi
 FC-18, Institutional Area, Karkardoma
 Delhi-110092. ...Respondents

(By Advocates: Ms. Sangita Rai and Shri Pradeep Singh Tomar)

CP No.447/2017 in OA No.1347/2016

Ms. Nisha, D/o Sh. Rishi Pal Age 35 years R/o H.No. 659, Sector-V R.K. Puram, New Delhi-110022.

.. Applicant

(By Advocate: Shri B.K. Barera)

Vs.

- Smt. Punya Salila Srivastava, Secretary Directorate of Education Govt. of NCT of Delhi & Anr.
- 2. Sh. Ashish Chander Verma, The Chairman Delhi Subordinate Service Selection Board

Govt. of NCT of Delhi FC-18, Institutional Area, Karkardoma Delhi-110092. ...

...Respondents

(By Advocate: Shri K.M. Singh)

CP No.504/2017 in OA No.3180/2016

Ms. Sheetal Rana D/o Suraj Bhan Rana Age about 31 years R/o H.No.-19, Near Panchayat Ghar V.P.O. Khera Kalan, Delhi-110082.

.. Applicant

(By Advocate: Shri B.K. Berera)

Vs.

- Smt. Punya Salila Srivastava, Secretary Directorate of Education Govt. of NCT of Delhi & Anr.
- Sh. Ashish Chander Verma, The Chairman
 Delhi Subordinate Service Selection Board
 Govt. of NCT of Delhi
 FC-18, Institutional Area, Karkardoma
 Delhi-110092. ...Respondents

(By Advocates: Ms. Sangita Rai and Shri Pradeep Singh Tomar)

ORDER (ORAL)

Justice Permod Kohli:-

On the basis of similar directions issued in different OAs to the respondents to consider the cases of the applicants in the light of the judgment of the Tribunal, referred to in the OAs, the respondents have issued Result Notice No.597 for the post of Librarian under Post Code 02/13 dated 09.11.2017, whereby all the applicants in the OAs have been declared provisionally selected and recommended for appointment. We

have also noticed that at the note, appended to the aforesaid Result Notice, it is specifically mentioned that "The result has been processed keeping in this view the eligibility conditions regarding educational qualifications, caste certificates etc. as on cut-off date i.e. 20.03.2013".

2. In this view of the matter, the directions of this Tribunal stand complied with. Nothing survives. Proceedings dropped.

(K.N. Shrivastava)

Member(A)

(Justice Permod Kohli) Chairman

/vb/